


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CENTRAL DISTRICT :  
HEAD QUARTERS, TIS HAZARI COURTS, DELHI.

NOTICE

The list of candidates found eligible to appear for the personal interviews for the post of LAW RESEARCHERS for the District Judge (Commercial Courts), Central District, THC, Delhi is enclosed herewith as Annexure "A" for the information of all concerned candidates. The interviews dates are mentioned against the name of each candidates in the list.

All the candidates are directed to report on their respective scheduled dates, at 12 o'clock sharp, in the room No. 135, First floor, THC, Delhi, for verification of their testimonials. They are also required to bring their original documents for the purpose of verification.

The interviews shall commence at 2:30 PM to 4:00 PM on the scheduled dates. The candidates shall be allowed to appear for interview only after verification of their testimonials, if found in order.


  
(Rajesh Kumar Goel)  
District Judge (Commercial Court-02)  
Officer Incharge (Link)  
Administration Branch-I  
Central District, Tis Hazari Courts, Delhi

No. 25759-766 /LR/Rectt./Admin.I/Central/2026

Dated 06 MAY 2026

Copy forwarded for information to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Hon. Sécretario, Bar Association, Tis Hazari Court, New Delhi with request to direct the quarter concerned to past the said Notice on the Notice Boards for information to the all the candidates.
3. The Chairman, Website Committee, Tis Hazari Court, New Delhi with the request to direct the concerned dealing official to upload the same on the Official Website of Delhi District Courts.
4. The R & I Branch, Central District with the request to display the same on the Notice Board of Tis Hazari Courts Complex, Delhi.
5. The Branch-in- Charge, Nazarat Branch, Central District with the request to serve this notice to all the candidate name in the enclosed list through E-mail and file the comprehensive service report to this branch.
6. The Branch in Charge, Care Taking Branch, Central District with the request to meet necessary arrangement in Room No. 109A, 1<sup>st</sup> Floor, Tis Hazari Courts, Delhi and refreshment for the Hon'ble Committee. It shall also be ensured the proper arrangement for the sitting and waiting of the candidates in the Conference Hall, Room no.135, Tis Hazari Court, Delhi on the scheduled dates of interview.
7. PS to the Ld. Principal District & Sessions Judge (HQs), Central District, Tis Hazari Court, Delhi.

  
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